

ADDENDUM TO FORM G PUBLISHED ON NOVEMBER 26TH, 2024

INVITATION FOR EXPRESSION OF INTEREST FOR

BANWARI ENTERPRISES PRIVATE LIMITED

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Banwari Enterprises Private Limited PAN No- AAICB5390F CIN No-U17299GJ2019PTC109071
2.	Address of the registered office	4 th Floor, Office - 401, Union Trade Centre, UDHNA DARWAJA, NODH 2107-2111, B/S Apple Hospital, Ring Road, Surat, Gujarat - 395002
3.	URL of website	NA
4.	Details of place where the majority of fixed assets are located	No fixed assets in the name of the CD as per the information available with RP
5.	Installed capacity of main products/ services	The Company deals with the trading of export of textile goods. Non availability of information due to Non-Cooperation of the CD. Further the company is non-operational.
6.	Quantity and value of main products/ services sold in last financial year	The revenue from operations as per the last available audited financial statements for FY 2021-22 is Rs. 5,313.30 Lakhs. For further Information, kindly send a request to cirp.banwari@gmail.com
7.	Number of employees/ workmen	Non availability of information due to Non-Cooperation of the CD.
8.	Further details, including the last available financial statements (with schedules) of two years, and lists of creditors, are available at URL:	Information can be sought by sending request at cirp.banwari@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought through email on Email – cirp.banwari@gmail.com
10.	Last date for receipt of expression of interest	13-01-2025 31-01-2025
11.	Date of issue of provisional list of prospective resolution applicants	04-02-2025
12.	Last date for submission of objections to provisional list	09-02-2025
13.	Date of issue of final list of prospective resolution applicants	19-02-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20-02-2025
15.	Last date for submission of resolution plans	20-03-2025
16.	Process email id to submit Expression of Interest	cirp.banwari@gmail.com

Note- This addendum to the FORM G published on November 26th, 2024 has been published as the CoC has decided to extend the last date for the submission of EOIs.

Date: January 23rd, 2025

Place: New Delhi

SD/-

Primus Insolvency Resolution & Valuation Pvt Ltd

Resolution Professional in the matter of Banwari Enterprises Pvt Ltd

IPE Registration No.: IBBI/IPE-0072/IPA-2/2022-23/50002

Authorised Director, Neha Bhasin